

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. Ajay Champaklal Daga**  
**COURT 46 SPECIAL JUDGE (ACB)**  
**Criminal Cause List Dated 27-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE PART HEARD</u></b>				
1	SESSIONS CASE	100008/2019	The State of Malbar Hill Police Station Vs Roshan Pramod Chavan	APP
2	SESSIONS CASE	100525/2019	The State of Maharashtra - Shivaji Park Police Station Vs Chandan Omkar Singh	APP
<b><u>EVIDENCE</u></b>				
3	SPL CASE ACB	100054/2016	The State ACB BMU Vs Vasant Nayku Vanmore	
<b><u>COMPLIANCE</u></b>				
4	SPL CASE ACB	100019/2018	The State ACB BMU Vs Dinkar Rajaram Darade	
<b>( Main Matter REMAND APPLN ACB/0100062/2016)</b>				
5	SPL CASE ACB	100071/2018	The State of ACB Vs Madhukar Pandurang Yadav	
6	SESSIONS CASE	100103/2019	The State of Maharashtra - Dadar Police Station Vs Ulka Harshad Thakur and Ors. 01	PP
<b><u>APPEARANCE</u></b>				
7	SESSIONS CASE	100503/2020	The State Of Maharashtra Bandra Police Station Vs Rehan Mohd. Naim Khan	PP
<b><u>REPORT</u></b>				
8	SESSIONS CASE	100311/2017	NAVGHAR POLICE STATION Vs TULSHIRAM PANNALAL DONGAWAT	
9	SESSIONS CASE	102001/2019	The State of Maharashtra - Dongri Police Station Vs Javed Shafiulla Khan and other 01	APP
<b><u>CROSS-EXAMINATION</u></b>				

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10	SPL CASE ACB	100080/2013	ACB Vs Amol Madhukar Sawant and another	
11	SPL CASE ACB	100026/2018	The State ACB Vs Mahendrapratap Kashinath Yadav	
<b><u>HIGH COURT STAYED</u></b>				
12	SPL CASE ACB	100012/2014	The State ACB Vs 1. Shailesh Shivdas Meshram 2. Sayyed Mohd. Kasam	

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<b><u>HEARING</u></b>				
1	SPL CASE ACB	100003/2016	The State ACB BMU Vs Harishchandra Shyamcharan Mishra and others	
2	MISC APPLN ACB	101545/2019	The State of Maharashtra Anti Corruption Bureau Vs Harishchandra Shyamcharan Mishra and Others	
<b><u>EVIDENCE PART HEARD</u></b>				
3	SPL CASE ACB	100034/2015	The State ACB BMU Vs Prakash Shankar Waghmare and 9 ors.	
4	SPL CASE ACB	100007/2017	The State ACB BMU Vs Jasin Andrew Parere	
<b><u>EVIDENCE</u></b>				
5	SESSIONS CASE	100004/2019	The State of Maharashtra-Vashi Rly. Police Station Vs Shadab Ajj Sayyad	APP
6	SESSIONS CASE	100106/2019	The State of Maharashtra- Pant Nagar P. Stn. Vs Swapnil Devidas Shinde	APP
7	SESSIONS CASE	100551/2019	The State of Maharashtra - Santacruz Police Station Vs Michal Mariyola Waz	APP
<b><u>CHARGE</u></b>				
8	SESSIONS CASE	102025/2019	The State of Maharashtra - Vakola Police Station Vs Sagar Magan Devare and others 02	APP
<b><u>ORDER EXH.</u></b>				
9	MISC APPLN ACB	100821/2020	The State (E.O.W) Vs Manikrao Mohanrao Patil and 74 Others	PP
<b><u>COMPLIANCE</u></b>				

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10	SESSIONS CASE	100691/2019	The State of Maharashtra - Bhoiwada Police Station Vs Varun Pandit Tandel and Ors. 01	APP
<b><u>REPLY/SAY</u></b>				
11	SPL CASE ACB	100098/2013	The State ACB mumbai Vs Baliram Chandramma Yadav and anr.	
12	SESSIONS CASE	100549/2017	The State Worli Police Station Vs Ashwin Sundarshi Shah	
13	MISC APPLN ACB	100955/2020	Dr. Rajendra Bhaskarrao Shingne Vs State Thr M R A Marg P Stn	Dhiraj Munde
<b><u>CROSS-EXAMINATION</u></b>				
14	SPL CASE ACB	100071/2017	The State of ACB, BMU Vs Walmik V. Chaudhari	

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<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100519/2019	The State of Maharashtra - Azad Maidan Police Station Vs Mohd. Abdul Rashid Ansari and Ors. 01	APP
<b><u>STATEMENT US 313 CR.P.C.</u></b>				
2	SESSIONS CASE	100550/2020	The State- Vahi Railway Police Station, Mumbai Vs Nagesh Ramesh Hirve @ Nagya	PP
<b><u>CHARGE</u></b>				
3	SESSIONS CASE	100220/2016	THE STATE OF MULUND POLICE STATION. Vs PANDIT RAM SHEVALE AND ANOTHER 01	Adv. Sheetal Turakia
4	SPL CASE ACB	100028/2018	The State of ACB Vs Piyush Ramchandra Kharche	
5	SESSIONS CASE	100088/2019	The State of Nehrunagar Police Station Vs Mohd.Ali Ramjan Ali Aamirali Shaikh	APP
6	SESSIONS CASE	100762/2019	The State of Maharashtra - Govandi Police Station Vs Satish Narayan Mahatre	APP
7	SESSIONS CASE	100772/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Alim Mustaque Qureshi	APP
8	SESSIONS CASE	100967/2019	The State of Maharashtra - Wadala T.T. Police Station Vs Ashok Genubhau Solase	APP
9	SESSIONS CASE	101979/2019	The State of Maharashtra - Byculla Police Station Vs Avinash Digambar Karangutkar and other 01	APP

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10	SESSIONS CASE	102037/2019	The State of Maharashtra - Shahu Nagar Police Station Vs Somsundaram @ Soman Subayya Tewar	APP
<b><u>ORDER</u></b>				
11	MISC APPLN ACB	101010/2020	Sanjay Krishna Jangam Vs The State of Maharashtra ACB	Meera A. Barge
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
12	SPL CASE ACB	100061/2011	ACB BMU Vs Sudhir Ashok Mhatre	
13	SPL CASE ACB	100080/2011	The State ACB Vs Umesh Manohar Chamankar and 4 Ors	
14	SPL CASE ACB	100087/2013	The State ACB Mumbai Vs Shwata Sudhakar Mhatre and 78 other	
<b><u>APPEARANCE</u></b>				
15	SPL.CASE	287/2020	The State- ACB BMU Vs Akash Anna Deshmukh	
<b><u>STEPS</u></b>				
16	SESSIONS CASE	100898/2019	The State of Maharashtra - Azad Maidan Police Station Vs Tukaram Ramkrushna Kate and Ors. 15	APP
<b><u>REPORT</u></b>				
17	MISC APPLN ACB	100006/2002	Sanjiv Chimbalkar Vs Manohar Joshi	
18	SESSIONS CASE	100836/2013	The State Bhandup P. Stn. Vs Kiran Ramniklal Shah	
19	SESSIONS CASE	102008/2019	The State of Maharashtra - Ghatkoper Police Station Vs Ishwarnath Ramkishor Mishra and Others 08	APP
<b><u>CROSS-EXAMINATION</u></b>				

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20	SPL CASE ACB	100009/2017	The State ACB BMU Vs Surendra Bhikaji Mourya	

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<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE ACB	100025/2018	The State ACB Vs Megha Gulabrao Bhamre	
2	SPL CASE ACB	100069/2018	The State of ACB Vs Suleman Abdulla Khan and another 1	
3	SPL CASE ACB	100072/2018	The State of ACB Vs Sanjay Nivrutty Bodake	
<b><u>EVIDENCE</u></b>				
4	SESSIONS CASE	100195/2019	The State of Maharashtra - Sion Police Station Vs Kalpesh Kashinath Koli and Ors. 01	APP
5	SESSIONS CASE	100220/2019	The State of Maharashtra - Mankhurd P. Stn. Vs Ashok Pujari Sing and Ors. 05	APP
6	SESSIONS CASE	100932/2019	The State of Maharashtra - Pant Nagar Police Station Vs Raju Hemu Kathewadi and Ors. 01	APP
<b><u>CHARGE</u></b>				
7	SESSIONS CASE	100091/2019	State of Maharashtra - Nirmal Nagar Police Station Vs Asrarul Haque Mohammed Aslam Shaikh	APP
8	SESSIONS CASE	100547/2019	The State of Maharashtra - Dadar Police Station Vs Gautam Ramchandra Shirke and Ors. 04	APP
9	SESSIONS CASE	100585/2019	The State of Maharashtra - Shivaji Park Police Station Vs Ramesh Mahadeo Patole and Ors. 01	APP



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10	SESSIONS CASE	100966/2019	The State of Maharashtra - N.M. APP Joshi Marg Police Station Vs Raju Gangaram Mangalpalli	
<b><u>DISMISSAL ORDER</u></b>				
11	MISC APPLN ACB	100587/2019	Sanjraj Harishchandra Mangeshkar Vs Bhushan Desai and Others	Aniket Gawand
<b><u>COMPLIANCE</u></b>				
12	SPL CASE ACB	100070/2011	The State ACB BMU Vs Manish Mangalprasad Singh and Others	
13	SPL CASE ACB	100071/2013	The State ACB BMU Vs Suyog Shantaram Jakhadi	
<b><u>APPEARANCE</u></b>				
14	SPL.CASE	292/2020	The State- ACB BMU Vs Ananda Sitaram Bhoir and another	
15	MISC APPLN ACB	100715/2020	State of Maharashtra through ACB, BMU, Mumbai Vs Atul Bhalchandra Kulkarni and 9 others	APP Ramesh Siroya
<b><u>REPORT</u></b>				
16	SPL CASE ACB	100047/2012	The State ACB BMU Vs Vishal @Rahul Dipak Badra and 1 other	
17	SESSIONS CASE	100542/2019	The State of Maharshtra - Dadar APP Police Station Vs Shailesh Sitaram Mali	
18	SESSIONS CASE	100761/2019	The State of Maharashtra - Kurla Rly. Police Station Vs Rahul Chandrakant Hadkar and Ors. 01	APP

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19	SESSIONS CASE	100773/2019	The State of Maharashtra - Bhoiwada Police Station Vs Mukesh Sunder Bhatiya and Ors. 01	APP

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1	SPL CASE ACB	100103/2017	The State of ACB Vs Santosh Sambhaji Gangurde	
2	SESSIONS CASE	100051/2018	The State of Agridpada Police Station Vs Shriram Musafir Bareth and Other Accu.	
3	SESSIONS CASE	100303/2018	The State of MCT Railway Police Station Vs Niyaz Riyaz Pasha	
4	SESSIONS CASE	100788/2018	The State of V.P. Road Police Station Vs Shahvaiz Fakruddin Shaikh	APP
5	SESSIONS CASE	100054/2019	The State of Gaodevi Police Station Vs Rahul Vitthal Kadam	APP
<b><u>EVIDENCE</u></b>				
6	SPL CASE ACB	100095/2017	The State of ACB, BMU Vs Jitendra Shantaram Davare	
7	SPL CASE ACB	100098/2017	The State of ACB Vs Prashant Chandrakant Malave and Other 1	
8	SPL CASE ACB	100009/2018	The State of ACB, BMU Vs PRAVIN SHIVAJI KAMBLE	
<b>( Main Matter REMAND APPLN ACB/0100733/2017)</b>				
9	SESSIONS CASE	100653/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Abid Bismilla Khan and Ors. 02	APP
<b><u>CHARGE</u></b>				
10	SPL.CASE	291/2020	The State- ACB BMU Vs Nitin Sadanand Kadam	

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11	SESSIONS CASE	100555/2020	The State - Azad Maidan Police Station, Mumbai Vs Shivaji Dnyanoba Murde and other 01	PP

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